

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
CP(IB)/180(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Tirupati Drilling & Mining Services Pvt Ltd
V/s
Sadbhav Engineering Limited

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Parth Shah, Adv.

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Ms. Pragati Bansal, Adv.

ORDER

None present for the applicant. Ld. Sr. Counsel for the respondent seeks adjournment.

List for further consideration on 19.06.2024.

Later on Ld. Counsel for the applicant appeared.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)